

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/ 3465 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai at Sankardev Nagar.

Dated Guwahati the 17 <sup>th</sup> August, 2021.

Sub: **Restricted holiday along with headquarter leave permission.**

Ref:- Your letter No. DJHj/21/892, dtd. 13.08.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 13.08.2021, along with station leave permission, from the morning of 13.08.2021 till the morning of 16.08.2021. Further, you have been exempted from attending the 75<sup>th</sup> Independence day celebration to be held on 15.08.2021, due to the cause mentioned. The Chief Judicial Magistrate, Hojai, has been permitted to conduct the Independence day celebration on 15.08.2021, in your absence. Further, the Chief Judicial Magistrate, Hojai will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2015/ 3466 /A dated 17.8.2021**

Copy to.

1. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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